NATIONAL COMPANY LAW TRIBUNAL **BENGALURU BENCH COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 24.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)	-	For	Rule-6 of	Randstad India Pvt. Ltd. Vs Camson Bio
No.52/BB/		compliance	IB	Technologies Ltd.
2017		of objections		

SL. NAME (IN CAPITAL) & PHONE NUMBER NO.

REPRESENTATION TO WHOM

SIGNATURE

1) SHASHE KEERTHES.Y REMORDENTS
99008183474
HM.NASUDENAN Applicant
9845806822

Counsel for petitioner is present. Counsel for respondent is present. Objections are filed. Cost paid.

For hearing, list it on 13.11.2017.

MEMBER (J)

MEMBER (T)